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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI***Decided on: May 14, 2015*

+ ITA 1322/2010  
DIRECTOR OF INCOME TAX ..... Appellant  
Through: Mr.Rohit Madan, Adv.

versus

RAM KISHAN KULWANT RAI CHARITABLE TRUST  
..... Respondent  
Through: Mr.Sandeep Mittal, Adv.

**CORAM:**  
**HON'BLE MR. JUSTICE S. RAVINDRA BHAT**  
**HON'BLE MR. JUSTICE R.K.GAUBA**

**MR. JUSTICE S. S. RAVINDRA BHAT**

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For detailed judgment, the decision dated 14.05.2015 in ITA No.1312/2010 may be referred to.

**S. RAVINDRA BHAT, J**

**R.K.GAUBA, J**

**MAY 14, 2015**

*mr*